

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-431
ANSWERED ON-03/12/2025

COMPENSATION TO VICTIMS OF ACCIDENTS AT NH CONSTRUCTION SITES

431. SMT. JEBI MATHER HISHAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of accidents, human fatalities and injuries at National Highway(NH) construction sites in Kerala during the last five years, along with details of compensation provided;
- (b) whether Government will provide sufficient compensation to the dependents of the driver who was killed when a girder collapsed onto a pickup van at the Thuravoor elevated highway construction site in Alappuzha at Kerala on the NH-66 stretch, if so, the details thereof; and
- (c) whether an independent safety and quality audit would be conducted at ongoing construction sites on NH-544 and NH-66, particularly the Angamaly–Mannuthi–Vadakkuncherry–Walayar and Thurvoor elevated highway sections?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Details are enclosed at Annexure.
- (b) Compensation as per Workmen's Compensation Policy is under process to the dependents of the driver.
- (c) As regards Safety Audit, Rail India Technical and Economic Service (RITES) has been asked to carry out the Safety Audit of Aroor–Thuravoor (12 KM) six-lane elevated corridor on NH-66 to be followed for other projects of NH-66.

As regards Quality Audit, an Expert Committee (EC) comprising senior scientists from Central Road Research Institute (CRRI), Indian Institute of Technology (IIT), Palakkad, and Geological Survey of India was constituted to examine soil stability, embankment behaviour, and related geotechnical aspects across the entire NH-66 corridor. The Expert Committee submitted its report on 04.08.2025 which has been taken up for implementation.

On NH-544, rectification of blackspots work has been taken up where severe congestion was experienced on the Service Road (diversions) during monsoon period. Diversion roads have been made traffic worthy and traffic is moving smoothly.

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF RAJYA SABHA UNSTARRED QUESTION NO. 431 ANSWERED ON 03rd DECEMBER, 2025 ASKED BY SMT. JEBI MATHER HISHAM, REGARDING “COMPENSATION TO VICTIMS OF ACCIDENTS AT NH CONSTRUCTION SITES”

1	2	3	4	5
Year	No. of Accidents at construction site	No. of Fatalities at construction site w.r.t. column (2)	No. of Instances where immediate support and funeral expenses given w.r.t. column (3)	No. of cases where compensation paid as per WCP
2021	0	0	0	0
2022	1	1	1	1
2023	2	2	2	2
2024	8	7	7	3 compensation paid, 3 in progress, 1 –pending
2025 (till November, 2025)	13	11	7	5 compensation paid, 6 – in progress
